

**Information note to the Press (Press Release No. 74/ 2009)**

**For Immediate release**

**TELECOM REGULATORY AUTHORITY OF INDIA**

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**Tariff issues for Cable TV Services in Non CAS Areas - TRAI releases the representative operational figures of the stakeholders in value chain**

**New Delhi, 10th November, 2009-** The Hon'ble Supreme Court, vide its order dated May 13, 2009, has directed TRAI to consider the matter relating to tariff for Cable TV services in non-CAS areas *de novo* as regards all aspects. The Hon'ble Court has also directed all the stakeholders to co-operate in this exercise.

2. To obtain a realistic understanding of the financials and the operation of various stakeholders, TRAI had sought information in the prescribed formats from various stakeholders such as Broadcasters, Aggregators (i.e. authorized distributors of the Broadcasters), DTH Operators, Multi System Operators, Cable Operators and Consumer Advocacy Groups.

3. Based on the data provided by various stakeholders as also the information available with the Authority, the Authority has arrived at the representative operational figures of various stakeholders in the value chain. The Authority intends to use this data in the tariff fixation exercise through the consultation process. The stakeholders have been requested to

compare these representative operational figures in respect of their respective companies/enterprises. In case any stakeholder does not consider these derived figures to be truly representative of its company/enterprise, it may submit to the Authority, by November 18, 2009, what it considers to be the truly representative figures in respect of its company/enterprise with reasons therefor, duly supported by full data in the format already prescribed by the Authority, failing which the Authority shall presume that the stakeholder(s) are in agreement with the figures so derived by the Authority.

4. Copy of the letters to the stakeholders alongwith the representative operational figures are placed on TRAI website: [www.trai.gov.in](http://www.trai.gov.in) .

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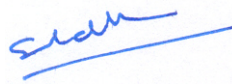
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